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ACT No. 1 OF 1997 *

[12th March, 1997]

AN ACT FURTHER TO AMEND THE ANDHRA PRADESH MOTOR VEHICLES TAXATION ACT, 1963.

Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-eighth Year of the Republic of India as follows:-

^{*}Received the assent of the Governor on Allth March...
1997. For Statement of Objects and Reasons, please see A.P.
Gazette Part IV-A Extraordinary dated 2nd September, 1996 at P-3.

Shorttitle. I. This Act may be called the Andhra Pradesh Motor Vehicles Taxation (Amendment) Act, 1997.

Amendment of the Second Schedule. Act 5 of 1963. 2. In the Second Schedule to the Andhra Pradesh Motor Vehicles Taxation Act, 1963, in class 4 of the Motor Vehicles against item (iii), in column (2), for the figure "68-00", the figure "300-00" and in column (3), for the figure "225-00" the figure "1000-00" shall be substituted.

G. BHAVANI PRASAD,
Secretary to Government,
Legislative Affairs and Justice,
Law Department.